# Deaths during Assembly Elections

1949. PROF. MADHU DANDA-VATE:

### SHRI CHITTA BASU:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) what were the total number of deaths during the recent elections to assemblies in nine States;
- (b) whether it is a fact that the number of deaths were more than those in any elections since 1952; and
  - (c) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) According to information available with the Central Government 84 persons were killed during the recent Assembly elections.

- (b) Information is being collected from the State Governments.
- (c) The violent incidents can be attributed to a large number of causes and factors, the main being localised contest within a limited area, caste considerations and tensions, group politics, polarisation of voters on 'forward' and 'backward' lines, personal jealousy, old disputes and enemity, keen rivalry sharp political animosity, socio-economic tensions and a lack of tolerance among the workers of various political parties.

# ट्रकॉ, जीपॉ आदि की रियायती दरॉ पर की गई सप्लाई

1950 अ**शिनहाल सिंहः** क्या रक्षा मंत्री यह बताने की कृपा कर<sup>्</sup>गे किः

(क) उन संगठनों के नाम क्या है जिनको 1 जनवरी, 1977 से 31 मई 1980 तक रियायती दरों पर ट्रक, बसें, जीप, मोटर साइकिल तथा स्क्रप सप्लाई किया गया तथा उनकी मात्रा और संख्या क्या हैं; और

(ख) कितने संगठनों के मामले विचारा-धीन ह<sup>‡</sup>?

रक्षा मंत्रालय में राज्य मंत्री (श्री सी. पी. एन. सिंह): (क) एक विवरण सभा पटल पर रखा है [ग्रन्थालय में रखा गया। देखिये संख्या एल टी-967/80]

(रू) 12. (7 संगठनों को वाहन दोने के अधिकार-पत्र दो दिए गए ही लेकिन उन्हों वाहनों की सप्लाई अभी की जानी है।)

# Industrial Licence<sub>S</sub> and Letter of Intent issued to Hindustan Levers and Cadbury

1951. SHRI JYOTIRMOY BOSU: Will the Minister of INDUSTRY be pleased to lay a statement showing:

- (a) each type of industrial licence and letter of intent issued to Hindustan Levers and Cadbury India, yearwise from 1976-77 to 1979-80;
- (b) particulars of these licences including description of industries proposed to be set up;
- (c) names of places where the proposed industries are to be set up; and
- (d) description of plants already set up?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) A Statement is enclosed.

(b) to (d). A Statement is enclosed.

#### Statement-I

Statement showing the type of Industrial Licences (ILS) and Letters of Intent (LIS) is used to M/s. Hindustan Levers Ltd. and M/s. Cadbury India Ltd., during the year 1976 to 1980 (upto April).

Namo	of th	ie con	npany	and t	ype ol	f IL/L	I			Industrial Licen- ces issued	Letters of In- tent issued
HINDUST	ΓAN	LEVI	ERS 1	LTD.	<u></u>					To the state of th	Approximation of the second se
New	Under	rtaking	s								
1976		•	•	•	•	•	•	•	•	I	_
1979		•			•	•	•		•	armos .	1
New Arti	cles										
1976		•				•	•			ī	***************************************
Substanti	al $E_{\lambda}$	pansio	n								
1976		•	•	•		•	•	•	•		1
1979			•	,	•	•				t	-
CADBURY	IN	DIA I	LTD.								
New Afri	icles										
1976	•		•			•					1
1977		•	•	•	•	•	•	•	•		1
1978		•	•	•	•	•	٠	•	•		1
1979		•	•	•	•	•	•	•		I	

### Statement-II

Statement showing details and present stage of implementation of Industrial Licences issued to M/s. Hindustan Levers Ltd. & M/s. Cadbury India Ltd. during 1976 to 1980 (upto April, 1980).

Name of undertaking & location of the unit.	Item of manufacture & capacity.	Present stage of imple mentation.
2	3	4
M/s. Hindustan Levers Ltd., Bombay—(Midnapore—West Bengal).	Sodium Tripolyphosphate = 30,000 tonnes Sulphuric Acid= 54,000 tonnes (for captive use only in the manufacture of STPP).	In Production.
	Phosphoric Acid = 19,500 tonnes (for captive use only in the manufacture of STPP).	,
	of the unit.  2  M/s. Hindustan Levers Ltd., Bombay—(Midnapore—West	of the unit.  2  M/s. Hindustan Levers Ltd., Bombay—(Midnapore—West Bengal).  Sodium Tripolyphosphate = 30,000 tonnes Sulphuric Acid= 54,000 tonnes (for captive use only in the manufacture of STPP).  Phosphoric Acid= 19,500 tonnes (for captive use only in the

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	<del>-</del>		
2	M/s. HindustanLever; Ltd., Bombay—Maharashtra)	<ol> <li>Stamping Machines</li> <li>Extruding/ Ploiding Machines</li> <li>Milling Machines (Plastic Materials)</li> <li>Weigh Belts</li> <li>Cutting/Billetting Machines</li> <li>Proportionating Pump = Total Capacity 24 Nos. (N.A.)</li> </ol>	In Production.
3	Do. (Andheri-Bombay-Maharashtra)	Linalool = 12 tonnes (existing) = 50 tonne (after expn.) S.E.	In production
4	M/s. Cadbury India Ltd., (Baramula-J & K)	Apple Juice Concentrate  = To process 10,000 tonnes of apples. (N.A.)	Expected to go into trial production in July, 1980.

N.A. = New Article.

S.E. = Substantial Expension.

## Filling up of Posts of Secretaries

1952. SHRI NAVIN RAVANI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many posts of Secretaries in Central Secretariat remain to be filled and since how long in each case, Ministry and Department-wise;
- (b) how many top officials of secretary level have been replaced during the last six months, Ministry and Organisation-wise; and

(c) how many of these are yet waiting for new posts and how many have gone on leave?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Only the post of Secretary, Department of Company Affairs which fell vacant on 1-5-80 remains to be filled up at present.

(b) and (c). The requisite information is given below:—

Ministry/Department	No. of Secretaries replaced	Remarks
M.H.A	1	On leave.
M/o I & B	I	On leave.
M/o Shipping & Transport	τ	Ordered to be reverted to the State Cadre but on leave.
D/Personnel & A.R.	ī	Do.
M/Steel and Mines .	1	On leave & has also sought. Voluntary retirement.
D/Power	I .	Was appointed on contract basis.